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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi-110 011

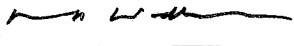
PUBLIC NOTICE NO. 7 2015-2020
NEW DELHI DATED 22 July, 2016

Subject: Removal of M/s. Trans Border Safety Control Inspection Services LLC, USA from the list of Inspection and Certification Agencies (Appendix 2G).

M/s. Trans Border Safety Control Inspection Services LLC, USA was notified as Pre Shipment Inspection Agency vide Public Notice No. 34(RE: 2013)/2009-14 dated 29.10.2013. A Show Cause Notice (SCN) No. 01/53/171/214/AM16/PSIA-101/IC dated 3/6/2016 was issued to them for mis-declaration in the Pre-Shipment Inspection Certificate issued by them. Thereafter, an adjudication order 01/53/171/214/AM16/PSIA-101/IC dated 18/7/2016 was issued for cancellation of their recognition as Pre Shipment Inspection Agency and imposition of penalty.

2. Therefore, in exercise of powers conferred under paragraph 2.04 of the Foreign Trade Policy, 2015-2020, the Director General of Foreign Trade hereby deletes the name of M/s. Trans Border Safety Control Inspection Services LLC, USA placed at Sl. No. 3, from Appendix 2G. M/s. Trans Border Safety Control Inspection Services LLC, USA is no longer eligible to issue Pre-Shipment Inspection Certificate.

3. **Effect of Public Notice:** M/s. Trans Border Safety Control Inspection Services LLC, USA has been de-listed from Appendix 2G.


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[Issued from File No. 01/53/171/214/AM16/PSIA-101/IC]